

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 595/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th December 2017, 10.30 A.M

Name of the Company		Allahabad Bank- Vs- SPS Steel Rolling Mills Ltd.	
Under Section		7/9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. S. L. KAPOOR - SR. ADV
2. MR. JOY SANA, SR. ADV
3. MR. RAVI KAPOOR BARATIAN
4. MS. MANGU BHUTELIA, ADV
5. MS. SMITA MUKHERJEE, ADV
6. MS. STEVENSON THURD, ADV

SPS Steel
Rolling Mills
Ltd.

Amrit
6/12/17

1. ~~Mr.~~ Jayanta Kr. Mitra (Adv)
2. Om Narayan Rai Adv.
3. Rajashri Dutta Adv.
4. Rahul Andly Adv.

Allahabad
Bank

Rahul Andly
6/12/17

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Heard the arguments of the Ld. Sr. Counsel of the corporate debtor.

List on 12/12/2017 for remaining arguments.

Sk

(Jinan K.R.)
Member (J)

gdc

(V.P.Singh)
Member (J)